

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1138(ND)2018

CORAM:

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.10.2018.

NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. M/s. Nibula  
Print And Pack Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s. 9 of IBC Code, 2016


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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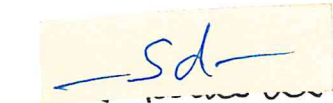
<b>Present:</b>	Ms. Neha Mathen, Advocate for the Petitioner Advocate for the Respondent.
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ORDER

Mr. Vishal Khanna, Advocate, had put in appearance on behalf of the Corporate Debtor on the last date of hearing. No reply has been filed, neither is anyone present on their behalf. They are; therefore, they are proceeded ex-parte.

To come up on 20<sup>th</sup> November, 2018 for final arguments.

  
(Deepa Krishan)  
Member (T)

  
(Ina Malhotra)  
Member (J)